

Government of India  
Ministry of Chemicals & Fertilizers  
Department of Chemicals & Petrochemicals

**LOK SABHA**  
**UNSTARRED QUESTON NO- 378**  
**ANSWERED ON -21/07/2023**

**CONSUMPTION OF AUS-40 and AUS-32**

378. SHRI KESINENI SRINIVAS

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :-

- (a) the details of the quantity of annual consumption of AUS-40 and AUS-32;
- (b) whether the Government maintains any list of the procurement source of AUS-40 and AUS-32;
- (c) if so, the details thereof;
- (d) whether the Government maintains any list of the procurement source of imported AUS-40 and AUS-32; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE OF CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a-e) The Chemicals and Petrochemicals is a de-licensed and deregulated sector in general. Department of Chemicals and Petrochemicals monitors the production and consumption of only the limited number of chemicals and petrochemicals; as such the data about the consumption and procurement sources of domestic and imported AUS32 and AUS40 are not maintained.

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